

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2016 & IA NO. 482 OF 2016
APPEAL NO. 260 OF 2015 & IA NO. 417 OF 2015
AND
APPEAL NO. 261 OF 2015 & IA NO. 418 OF 2015**

Dated: 2nd January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

M/s National Aluminium Company Ltd. ...Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anant Mann

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Mr. Anshu Malik for R-1

Mr. Parinay Deep Shah
Ms. Mandakini Ghosh for R.3

ORDER

Due to administrative reasons, the matter could not be taken up.

List this batch of Appeals for hearing on **09.04.2018.**

COURT MASTER